

- (a) Sealing of meters.
- (b) Locking of meter rooms.
- (c) Restriction of entry into M.D.F. Room (Main Distribution Frame Room).
- (d) Raising of distribution points.
- (e) Locking of distribution points.

As regards wrong number calls the following measures have been/are being taken in order to minimise the cases of wrong numbers :

- (i) Dial of telephone instruments is checked once in six months as a part of telephone subscriber inspection of subscribers premises.
- (ii) Vigorous inspection of subscribers fittings including telephone instruments.
- (iii) Due to the fault of telephone exchanges, equipment causing wrong numbers are functionally checked through automatic routers of weekly cycle to minimise this problem.
- (iv) To improve the insulation of subscribers line, progressive use of jelly filled cable in the distribution network and pressurisation of underground cable with dry air will overcome this problem.
- (v) To overcome human error in dialling instructions for correct dialling are printed in Telephone Directory, slides are also given in cinema houses to educate the public for correct dialling.
- (vi) Subscribers, whose numbers are changed should inform their changed number as many of the persons as possible with whom they are interested. Also subscribers must

print/display correct number on the visiting cards, letter-head and sign-boards etc.

- (vii) It is always a good habit for every subscriber to keep personal updated list of frequently called telephone numbers.
- (viii) Recipient of large number of calls like public utility services, Railway stations, Bus stand, Domestic Gas Agency should also advertise their changed numbers a few times in addition Telephone Department normally does.

Increase in Capacity of Oil Refineries

1454. SHRI SRIHARI RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the names of the oil refineries in the country at present and their annual installed capacity;
- (b) whether they are able to meet country's requirements;
- (c) if not, whether Government are considering proposals to increase the capacity of all these refineries; and
- (d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) A statement is given below.

(b) Though the gross refining capacity is more than the total demand, they are not meeting fully the demand of certain products.

(c) and (d). The proposals include expansion/debottlenecking of the refineries at Mathura, Koyali and Bongaigaon.

Statement

(in million metric tonnes)

S. No.	Name of Refinery and Location	Installed capacity as on 1-4-85
1.	Bharat Petroleum Corporation Ltd., Bombay	6.00
2.	Hindustan Petroleum Corporation Ltd., Bombay	3.50
3.	Cochin Refineries Limited, Cochin	4.50
4.	Hindustan Petroleum Corporation Ltd., Visakapatnam	4.50
5.	Madras Refineries Ltd., Madras	5.60
6.	Bongaigaon Refinery and Petrochemicals Ltd., Bongaigaon (Assam)	1.00
7.	Indian Oil Corporation Ltd., Haldia	2.50
8.	Indian Oil Corporation Ltd., Barauni	3.30
9.	Indian Oil Corporation Ltd., Gauhati	0.85
10.	Indian Oil Corporation Ltd., Digboi (Assam)	0.50
11.	Indian Oil Corporation Ltd., Koyali	7.30
12.	Indian Oil Corporation Ltd., Mathura	6.00
		45.55

Post Offices with Telegram and Telephone Facilities in Villages in Sindhudurg District Maharashtra

1455. PROF. MADHU DANDEVATE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there has been a demand from some villages for post offices attached with telegram and telephone facilities in the Sindhudurg District of Maharashtra;

(b) if so, the details thereof; and

(c) the steps taken to meet the demand ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Fourteen requests have been received for providing such facility in Sindhudurg District. Five villages namely Madhyashiwadi, Dauoli, Sukawad, Adivare and Pandur have been provided with telecommunication facility. The telecommunication facility at the other villages namely Tenalkatte, Savdav, Hatade, Narangra, Peulwada, Walaval, Patgaon, Gavane are under examinations.

(c) The cases are processed depending on financial and material resources.

Proposal to bifurcate Coal companies

1456. PROF. MADHU DANDEVATE : Will the Minister of ENERGY be pleased to state :

(a) whether there is a proposal to bifurcate the coal companies;